

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 11, 2007

No. 6 /DR(S)/2007

Pursuant to Government Office Memorandum No. 7804/ II-4-2006-32(1)/ 2005 dated 04.01.2007 Sri **Tanveer Alam**, Advocate is appointed as direct recruit from the Bar to U.P. Higher Judicial Service and posted as Additional District & Sessions Judge, Budaun.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 10 / DR (S)/ 2007, Dated: Allahabad: January 11, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Budaun. (Information available on E-mail).

The above mentioned direct recruit from Bar may be permitted to join his post in pursuance of Government Office Memorandum No. 7804/ II-4-2006-32(1)/ 2005 dated 04.01.2007

The taking over charge certificate may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Tanveer Alam, Advocate, Line No. 1, Azad Nagar, Haldwani (Nainital)-263139

The above mentioned newly appointed Direct Recruit from the Bar shall proceed to take over charge of his posting immediately in pursuance of Government Office Memorandum No. 7804/ II-4-2006-32(1)/ 2005 dated 04.01.2007 (Copy enclosed).

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Budaun.(Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)